

Title: Need to set up Bench of High Court at Trivandrum, Kerala at the earliest - Laid.

Shri V.S. SIVAKUMAR (THIRUVANANTHAPURAM) : The Government of Kerala after considering all aspects of the matter as early in 1996 has taken a decision to set up a bench of the Kerala High Court at Trivandrum. This being the long cherished desire of the people of the Southern Kerala and taking into consideration of the fact that there was a High Court at Trivandrum prior to the reorganisation of the Kerala State, the Kerala Cabinet decided to establish a bench of the Kerala High Court at Trivandrum and the proposal was forwarded to the Government of India for further follow up action. As the statutory requirements and submits a full proposal to the Central Government. As such the previous law minister has written to the Chief Justice of the Kerala High Court for its opinion.

I therefore request to the Government to expedite the matter for setting up a High Court Bench at Trivandrum, Kerala.